

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3017
TO BE ANSWERED ON 20/12/2024

BENEFICIARIES OF PMAY-G IN UTTAR PRADESH

3017 SHRI SANJAY SETH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries registered, houses built and under construction under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last three years and the current year in Uttar Pradesh;
- (b) the total number of houses handed over to beneficiaries during the said period, districtwise;
- (c) the total amount of funds approved and released by Government to build houses under PMAY-G during the said period, particularly in Uttar Pradesh, district-wise; and
- (d) whether Government has any proposal to increase local resources in construction of houses under PMAY-G, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities by March 2024. The Union Government has approved continuation of the scheme for construction of 2 crore additional houses under PMAY-G in the next five years from FY 2024-25 to FY 2028-29 to meet the arising housing requirements due to increase in the number of families in rural areas across the country. During the last three years and the current year in the State of Uttar Pradesh, a total target of 15,77,618 has been allocated and 21,54,527 houses have been completed in the last 3 financial years and current year including targets assigned in earlier years.

(b): During the last three years and the current year, a total of 1,29,62,261 houses have been completed in the country under PMAY-G. The district-wise information is available at https://rreporting.nic.in/netiay/PhysicalProgressReport/YearWsHsCompSchemePhaseWise_InterestRpt.aspx.

(c): A total of 96,630.40 Crore has been released by the Government of India during the last three years and the current year under PMAY-G, of which 11,255.02 Crore have been released to the State of Uttar Pradesh. Further, Central Assistance under PMAY-G is released directly to the State/Union Territory (UT) considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The district-level data related to funds released & utilised Financial Year wise can be seen at the programme website at www.pmayg.nic.in-->AwaasSoft-->Reports--> High level financial progress report.

(d): The Ministry has taken the following steps to increase local resources in construction of houses under PMAY-G:

- i. The Ministry with the help of IIT-Delhi, United Nations Development Programme (UNDP) and CSIR-Central Building Research Institute (CSIR-CBRI) undertook state specific studies in 18 states for the development of house design typologies appropriate to local geo-climatic and cultural context with disaster-resilient feature. The Ministry published a compendium of region-specific house designs with the name 'Pahal' which includes 108 house designs for 62 housing zones in 15 States for the use of the beneficiaries. A number of region-specific technologies have been developed based on local materials and traditional construction practices, which are less costly and more environment friendly.
- ii. The Ministry has issued an advisory suggesting Letter to States/UTs for encouraging beneficiaries for procurement of BIS-certified (ISI marked) construction material for ensuring sustainable rural development and structural safety of the houses built under PMAY-G.
- iii. Awaas SAKHI App: Support Application for Knowledge, Help and Innovation (SAKHI) is an innovative mobile application developed to enhance access to PMAY-G by bringing essential information and resources in one place. Awaas Sakhi paves the way towards active involvement of beneficiaries and their community in the house construction process by making available house design typologies, locally available BIS certified materials and rural masons. Through the application, beneficiaries can gain awareness about the scheme, obtain answers to their queries and determine their eligibility for the scheme, equipping them with knowledge to make informed decisions.
